

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **29.01.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),**  
**Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Case)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 09/2026 For Exemption IA No. 165/2026 For Stay IA No. 166/2026	Rathinam Sundaramurugan Vs Mekalai Rajkumar & 8 Ors.	Mr. EK Kumaresan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 638/2025 For Condone Delay IA No. 1771/2025 <b>(With Defects)</b>	Canbank Factors Ltd Vs K Raj Gopal Rao Personal Guarantor of Vensa Laboratories Pvt Ltd	Mr. V Arvind Rajagopal	
3.	Comp App (AT) (CH) (Ins) No. 640/2025 For Condone Delay IA No. 1773/2025 <b>(With Defects)</b>	Canbank Factors Ltd Vs K Raj Gopal Rao Personal Guarantor of Vensa Laboratories Pvt Ltd.	Mr. V Arvind Rajagopal	
4.	Comp App (AT) (CH) (Ins) No. 588/2025 <b>(With Defects)</b>	Cai Teijun Vs KMC Constructions Ltd	Arete Juris	
5.	Comp App (AT) (CH) No. 01/2026 For Condone Delay IA No. 24/2026 <b>(With Defects)</b>	Suryachandra Properties and Developers Pvt Ltd Vs Registrar Of Companies, Kerala	Mr. Byju K, PCS	
6.	Comp App (AT) (CH) No. 02/2026 For Stay IA No. 59/2026 <b>(With Defects)</b>	Duan Hongli & Anr. Vs Al-Sami Agro Products Pvt Ltd & 6 Ors.	Ms. Tehseen Fatima Khatri, PCS	

7.	Comp App (AT) (CH) No. 04/2026 For Stay IA No. 108/2026 <b>(With Defects)</b>	Whispering Kera Ecological Homestay Pvt Ltd. & Anr. Vs Isabelle Fabienne Perret Gentil & Anr.	Mr. Bijoy P Pulipra	
8.	Comp App (AT) (CH) (Ins) No. 23/2026 For Stay IA No. 58/2026 <b>(With Defects)</b>	Tamilnad Mercantile Bank Ltd Vs Radhakrishnan Dharmarajan, Erst RP & Monitoring Agent of Coastal Energen Pvt Ltd	Mr. D Ebenezar Inbaraj	
9.	Comp App (AT) (CH) (Ins) No. 24/2026 <b>(With Defects)</b>	Dr. CV Madhusudhanan, Liquidator of Summer India Textiles Mills Pvt Ltd	Mr. PN Vignesh	
10.	Comp App (AT) (CH) (Ins) No. 25/2026 <b>(With Defects)</b>	Dr. CV Madhusudhanan, Liquidator of Summer India Textiles Mills Pvt Ltd	Mr. PN Vignesh	
11.	Comp App (AT) (CH) (Ins) No. 47/2026 <b>(With Defects)</b>	Nezee Basheeruddin & Anr. Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & 2 Ors.	Mr. Pradeep Joy	
12.	Comp App (AT) (CH) (Ins) No. 56/2026 To dispense with IA No. 141/2026 For Condone Delay IA No. 142/2026 For Stay IA No. 143/2026 <b>(With Defects)</b>	Avantika P Mehta & 5 Ors. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd	Mr. S Sathiyanarayanan	
13.	Comp App (AT) (CH) No. 08/2026 For Condone Delay IA No. 134/2026 <b>(With Defects)</b>	Bhawarlal Bhagrajji & 4 Ors. Vs Jindutt Safe Vaults Pvt Ltd & 5 Ors.	Mr. Srenik S Jain	

#### For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	IA No. 1348/2025 (For Condone Delay) & IA No. 1551/2025 (Delay in refile) in Comp App (AT) (CH) No. 142/2025 For Stay IA No. 1550/2025	Delta Finster Ltd & 3 Ors Vs Muhammed Abdul Jabbar Arackal & 3 Ors	Mr. Sandeep Kumar Ambalavanan	

15.	Comp App (AT) (CH) (Ins) No. 154/2024 For Stay IA No. 408/2024 For Exemption IA No. 410/2024	Yarlagadda Padmavathi Vs State Bank of India & Anr. <b>WITH</b>	Mr. Diwakar Maheshwari	Ms. Siva Praneetha Sreeramula R1
16.	Comp App (AT) (CH) (Ins) No. 155/2024 For Stay IA No. 413/2024 For Exemption IA No. 411/2024	Yarlagadda Padmavathi Vs State Bank of India & Anr. <b>WITH</b>	Mr. Diwakar Maheshwari	Mr. Pranava Charan R1
17.	Comp App (AT) (CH) (Ins) No. 156/2024 For Stay IA No. 417/2024 For Exemption IA No. 415 & 416/2024	Yarlagadda Madhu Mohan Vs State Bank of India & Anr	Mr. Diwakar Maheshwari	Mr. Pranava Charan R1
18.	Comp App (AT) (CH) (Ins) No. 627/2025 For Stay IA No. 1739/2025 For Exemption IA No. 1740/2025	Yarlagadda Krishna Mohan Vs State Bank of India & Anr. <b>WITH</b>	Mr. Diwakar Maheshwari	
19.	Comp App (AT) (CH) (Ins) No. 628/2025 To Dispense with IA No. 1741/2025 For Stay IA No. 1742/2025	Yarlagadda Padmavathi Vs State Bank of India & Anr. <b>WITH</b>	Mr. Diwakar Maheshwari	
20.	Comp App (AT) (CH) (Ins) No. 631/2025 To Dispense with IA No. 1751/2025 For Stay IA No. 1752/2025	Yarlagadda Madhu Mohan Vs State Bank of India & Anr.	Mr. Diwakar Maheshwari	
21.	IA No. 1685/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 597/2025 For Stay IA No. 1684/2025	Hussain Somjee Vs Assets Care & Reconstruction Enterprise Ltd & Anr. <b>WITH</b>	Mr. Joshua Samuel	
22.	IA No. 1686/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 598/2025 For Stay IA No. 1687/2025	Iqbal Jumabhoy Vs Assets Care & Reconstruction Enterprise Ltd. & Anr.	Mr. Joshua Samuel	Mr. Saket Bahuguna R1
23.	Comp App (AT) (CH) (Ins) No. 625/2025 For Exemption IA No. 1734 & 1736/2025 For Additional Docs. IA No. 1735/2025 For Stay IA No. 1737/2025	KK Kartheeswaran Suspended Director of 63Ideas Infolabs Pvt Ltd Vs Ranchpride Agrocomm Pvt Ltd & Anr.	Mr. Pranav Gopalakrishnan Mr. Mayan H Jain	Mr. VV Sivakumar R1

24.	Contempt App No. 1/2026 in Comp App (AT) (CH) (Ins) No. 531 & 532/2025 <b>Suo motu</b>	National Company Law Appellate Tribunal, Chennai Bench Rep by Assistant Registrar Vs Anil Kumar Khicha, IRP, ISPT India Pvt Ltd		Mr. R Sivaraman
25.	Comp App (AT) (CH) (Ins) No. 531/2025 For Stay IA No. 1494/2025 For Direction IA No. 1679/2025 <b>WITH</b>	Ramki Ramakrishnen Suspended Director of ISPT India Pvt Ltd Vs Indo Shell Mould Ltd & Anr.	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1
26.	Comp App (AT) (CH) (Ins) No. 532/2025 For Stay IA No. 1495/2025 For Exemption IA No. 1496/2025	ISPT LLC Rep by its Authorised Signatory Ramki Ramakrishnen Vs Indo Shell Mould Ltd & 2 Ors.	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1
27.	IA No. 1583/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 552/2025 For Exemption IA No. 1555/2025 For Stay IA No. 1556/2025	Vijayalakshmi Subburaj Vs Aditya Birla Finance Ltd & Anr	Mr. Anil Relwani	Ms. Shiksha Jain R1
28.	Comp App (AT) (CH) (Ins) No. 335/2024	Jain Irrigation Systems Ltd Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr.	Mr. BSV Prakash Kumar	Mr. B Dhanaraj- R1 Mr. TK Bhaskar- R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	IA No. 160/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 141/2022 <b>WITH</b>	G. Govindasamy Balasubramaniam, Suspended Director and Shareholder of Shree Murugan Flour Mills Pvt Ltd. Vs Indian Overseas Bank & Anr.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. ML Ganesh-R1 Mr. B Dhanaraj-R2
30.	Comp App (AT) (CH) (Ins) No. 383/2023 <b>WITH</b>	G. Balasubramaniam, Promoter/Suspended Director of Shree Murugan Flour Mills Pvt Ltd & Anr. Vs P Eswaramoorthy, Liquidator for Shree Murugan Flour Mills Pvt Ltd & 2 Ors.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. B Dhanaraj-R1 Mr. ML Ganesh-R2 Ms. A Vidya- R3

For Admission (After Notice)

(Requests for adjournment in Item Nos. 31-34 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & 2 Ors. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh R1 Mr. R Vidhya Shankar R3
32.	Comp App (AT) (CH) (Ins) No. 109/2022 For Stay IA No. 252/2022 For Direction IA No. 784 & 1031/2022	Sheena Adarsh, Ex-Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt Ltd Vs Punjab National Bank & 2 Ors. <b>WITH</b>	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan R1 Mr. VV Sivakumar R2 Mr. R Vidhya Shankar R3
33.	Comp App (AT) (CH) (Ins) No. 09/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022	S. Rajendran Vs South India Hotels Pvt. Ltd. & 8 Ors. <b>WITH</b>	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
34.	Comp App (AT) (CH) (Ins) No. 01/2022 For Exemption IA No. 02/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 11 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11
35.	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt Ltd & 10 Ors. <b>WITH</b>	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia R3 Mr. Sharad Sanghi R10 R11
36.	Comp App (AT) (CH) No. 65/2024 For Directions IA No. 973/2024	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt Ltd & 11 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia- R3 Mr. Sharad Sanghi R10 & R11
37.	Comp App (AT) (CH) (Ins) No. 338/2024	Sunil Kumar Madanlal Sharma Vs GVK Deoli Kota Expressway Pvt Ltd	Mr. Sidhartha Kumar Jain	Mr. Anant Merathia
38.	Comp App (AT) (CH) (Ins) No. 419/2024 For Stay IA No. 1141/2024	Dr. KC Ramaswami Vs GV Ravikumar, RP of Vangal Amman Health Service Ltd & Anr	Ms. V Rajeswari	Ms. PR Vandana- R1 Mr. R Vidhya Shankar R2
39.	Comp App (AT) (CH) (Ins) No. 450/2024 For Stay IA No. 1232/2024	Kalidindi Venkateswara Raju Vs Sri Yadadri Lifesciences Pvt Ltd	Mr. BSV Prakash Kumar	Ms. Almas Mohammed

40.	Comp App (AT) (CH) No. 94/2025 For Stay IA No. 890/2025	Arun Kumar Kedia & 2 Ors Vs Om Shiv Shakti Iron Industries Pvt Ltd & 28 Ors.	Mr. AS Sathish Kumar, PCS	
41.	Comp App (AT) (CH) (Ins) No. 110/2025 For Exemption IA No. 311/2025	SSM Projects Pvt Ltd Vs Vinci Global Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. P Soma Sekhara Naidu
42.	Comp App (AT) (CH) (Ins) No. 160/2025	Bhagirathi Infrapower Projects Pvt Ltd Vs Ramky Infrastructure Ltd.	Ms. Honey Satpal	Ms. Kopal Sharraf
43.	Comp App (AT) (CH) (Ins) No. 177/2025 For Stay IA No. 470/2025	Shriram Finance Ltd. Vs P. Eswaramoorthy Liquidator of Subhashri Bio Energies Pvt Ltd	Mr. P Elayarajkumar Mr. R Imayavaramban	Mr. B Dhanaraj Mr. KJ Parthasarathy
44.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan <b>WITH</b>	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
45.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. <b>WITH</b>	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr. S Sathiyaranarayanan R2 Mr. K Pawan Jhabakh R3
46.	Comp App (AT) (CH) (Ins) No. 209/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. <b>WITH</b>	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R1
47.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan <b>WITH</b>	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
48.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr. K Pawan Jhabakh R3

49.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promotor and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	
50.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	
51.	Comp App (AT) (CH) (Ins) No. 247/2025 For Exemption IA No. 697 & 698/2025	Paturu Murali Krishna Suspended Director of GVK Energy Ltd. Vs IDBI Bank Ltd & Anr.	Mr. Siddharth Govind	Mr. Y Suryanarayana R2
52.	Comp App (AT) (CH) (Ins) No. 265/2025 For Interim Injunction IA No. 754/2025	Chintala Maipal Reddy & 3 Ors Vs Nethi Mallikarjuna Setty, Liquidator of Amazon Enterprises Pvt Ltd & Anr.	Mr. K Moorthy	Nethi Mallikarjuna Setty, Liquidator Mr. Varun Srinivasan R2
53.	Comp App (AT) (CH) (Ins) No. 464/2025 For Additional Docs IA No. 1322/2025	Mukund Ghanshyamdasji Maheswari (DAGA) & Anr Vs Tablespace Technologies Pvt Ltd	Mr. MV Swaroop	

### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
54.	Comp App (AT) (CH) No. 30/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	Mr. OLV Ganesan	Mr. M Sushant
55.	Comp App (AT) (CH) No. 08/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors.	Mr. Manuel Anand	Gupta & Ravi – R1- R3
56.	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs TP Anil Kumar & 11 Ors	Ms. Harshini Jhoothiraman	Mr. Allwin Godwin R1- R4 Mr. Alishan Naqvee R5- R12
57.	Comp App (AT) (CH) (Ins) No. 191/2022	S Viswanathan Vs Canara Bank <b>WITH</b>	Mr. S Viswanathan Party in person	Mr. ML Ganesh

58.	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	S Viswanathan Vs Canara Bank	Mr. S Viswanathan Party in person	Mr. ML Ganesh
59.	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No. 682/2022	Naseer Ahmed Vs State Bank of India <b>WITH</b>	Mr. G Sridhar	Mr. B Chandrasekaran
60.	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr. B Chandrasekaran
61.	Comp App (AT) (CH) (Ins) No. 175/2022 For Stay IA No. 400/2022	Pranit Joshi, Regional Provident Fund Commissioner II, EPFO, Chennai Vs PRC International Hotels Pvt Ltd & Anr	Mr. PK Paneer Selvam	Ms. MS Elamathi-R1 Mr. AK Vijay Maghesh R2
62.	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No. 503 & 504/2022	P Dot G Constructions Pvt Ltd Vs KR Giri Babu & Anr.	Mr. P Rajkumar Jhabakh	Dr. P. Jagadeesan- R1
63.	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt Ltd Vs S. Rajendran RP & Head - Monitoring Committee in the matter of Empee Distilleries Ltd & Anr	Mr. K Gaurav Kumar	Ms. M Savitha Devi R1 Mr. Avinash Krishnan Ravi R2
64.	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt Ltd Vs Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amrita Jain
65.	Comp App (AT) (CH) (Ins) No. 59/2023 Leave to file IA No. 216/2023 To dispense with IA No. 217/2023 For Stay IA No. 218/2023 For Urgent Hearing IA No. 219/2023	SMS Foundation & Investment LLP Rep by its Designated Partner Manish Kumar B Shah Vs J John Ohilvi, RP of Harsha Exito Engineering Pvt Ltd & 2 Ors	Mr. K Gaurav Kumar	Mr. T Dhanasekaran
66.	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt Ltd, Rep by Erstwhile RP Ebenezar Inbaraj Ltd Vs Regen Infrastructure and Service Pvt Ltd & 7 Ors	Mr. Surya Teja SS Nalla	Mr. TK Bhaskar- R1 Ms. J Parimalam-R2, R3
67.	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of Barasat Krishnagar Expressways Ltd Vs State Bank of India & Anr	Mr. Sandeep Bajaj	Mr. R Sugumaran- R1 Ms. MS Mano Ranjani R2

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

**Copy to:**

**By the order of Hon'ble Member (Judicial)**

**Chennai Bench**

1. **Notice Board**
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